

(a) whether it is a fact that Chairman of National Thermal Power Corporation Ltd. (NTPC) was not appointed on the proposal of Public Enterprises Selection Board (PESB) as No. 1 candidate;

(b) if so, the reasons for not accepting the recommendations of PESB;

(c) whether there were several complaints against the present incumbent appointed as CMD in spite of clean-image candidate recommended by PESB;

(d) if so, the reasons thereof and whether Government would enquire into the appointment procedure through CBI; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) The PESB, in its meeting held on 09.03.2010, had recommended a panel consisting of two names for the post of CMD, NTPC. Taking into account the views/observations of the administrative Ministry concerned viz., Ministry of Power (including experiences in project construction, project management, monitoring, tenure in PSU etc.) candidate at Sl. No. 2 of the panel was appointed as CMD, NTPC.

(c) to (e) There were representations against candidate at Sl. No. 2. However, in view of the reasons given by the Ministry of Power and the clearances received from the CVC and other agencies concerned, the appointment of candidate at Sl. No. 2 as CMD, NTPC was approved. Hence the question of enquiring into the appointment procedure through CBI does not arise.

#### **Launching of special recruitment drive**

1925. SHRI M.P. ACHUTHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government has launched a special recruitment plan to fill nearly 60,000 reserved posts lying vacant in various Central Government departments; and

(b) if so, the details thereof and by when this plan is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) The Government launched two Special Recruitment Drives - one in November, 2008 to fill up the backlog vacancies reserved for Scheduled

Castes, Scheduled Tribes and Other Backward Classes and another in November, 2009 to fill up the backlog reserved vacancies of Persons with Disabilities. A total of 77,487 backlog vacancies were identified for SCs, STs and OBCs and 8,314 for PWDs. On review in June, 2011, it was found that a large number of backlog vacancies still remained unfilled. Therefore, the Drives have been relaunched and all the Ministries/Departments have been requested to fill up the remaining backlog vacancies by 31.3.2012.

#### **Appointment of CMD in NALCO**

†1926. SHRI RUDRA NARAYAN PANY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is appropriate to appoint a Chairman cum Managing Director (CMD) in a Navratna company like NALCO temporarily for a long time;
- (b) if not, by when a permanent appointment would be made against this important post;
- (c) whether any post of Director is vacant in NALCO;
- (d) if so, by when this post would be fulfilled; and
- (e) the measures being taken by Government to make appointments in the Navratna company transparent, keeping in view the imprisonment of CMD of NALCO?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) The regular incumbent of the post of CMD, NALCO was placed under suspension in February, 2011 in view of his arrest by the CBI in a trap case and registration of a CBI regular case against him. Additional charge arrangements for the post of CMD, NALCO had to be made in view of the fact that the Navratana Company could not be left headless. The Government will initiate action for filling up the post on regular basis as soon as a final decision is taken in the case of the CMD, currently under suspension.

- (c) No, Sir.
- (d) Does not arise.

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†Original notice of the question was received in Hindi.